

CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No. 239/2010

Subject: Petition for approval of tariff of 400 kV D/C Jhajjar-Kundka transmission line, a dedicated transmission line of IGSTPP of Aravali Power Company Private Limited for the period from the anticipated commercial operation date 31.8.2010 to 31.3.2014.

Date of hearing: 11.12.2012

Coram: Dr. Pramod Deo, Chairperson
Shri S. Jayaraman, Member
Shri V.S. Verma, Member
Shri M. Deena Dayalan, Member

Petitioner: Aravali Power Company Private Limited & Ors.

Respondents: North Delhi Power Limited & 2 Others

Parties Present: Shri Thiagarajan, APCPL
Ms. Shilpa Agarwal, APCPL
Shri D.G. Salpekar, APCPL
Shri N.N. Sadasivam, APCPL
Shri S.K. Samui, APCPL
Shri Ajay Dua, APCPL
Shri R.B. Sharma, Advocate for BRPL
Shri Sanjay Srivastav, BRPL
Shri Shekhar Saklani, BYPL
Shri Sameer Singh, BYPL

Record of Proceedings

On the last date of hearing, the CTU and the CEA were directed to study the case of the subject transmission line and file a report by 30.11.2012.

2. The representative of CTU submitted that a report has been filed on 11.12.2012.
3. CEA has not filed the report as directed by the Commission. The Commission directed the CEA to file a report within a week.
4. The Commission directed to list the matter on 8.1.2013.

By order of the Commission

Sd/-
T. Rout
Joint Chief (Law)